

Defective Case Register from 2025-07-17 to 2025-07-17

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/28415/2025	SUSANTA KUMAR JETHY	2025-07-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no. not correctly furnished on declaration.2. Age of the opp.parties no.5 6 and 7 not furnished in the cause title.
2	D-WP(C)/28335/2025	ARUN KUMAR DAS	2025-07-17	Date of copy of note of demarcation not tally with Index.Page 36 not neat.
3	D-MACA/28479/2025	SUBRAT SATPATHY	2025-07-17	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 78 days
4	D-ABLAPL/21437/2025	SACHI RANJAN BEHERA	2025-07-17	1. Para 7 and 8 missing. 2. Name of the Victim should not be disclosed in the Petition
5	D-WP(C)/28436/2025	AMIT PRASAD BOSE	2025-07-17	Annexures nos. 2 and 3 not exhibited and not properly page marked.
6	D-BLAPL/21396/2025	PRASANNA KUMAR MISHRA	2025-07-17	1 In reference certificate mentioned Anticipatory bail instead of Regular Bail 2.In paragraph -7 of the application ,rejection date wrongly furnished
7	D-WA/23732/2025	UMA CHARAN MISHRA	2025-07-17	17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Period of Delay 29 days delay
8	D-WP(C)/28390/2025	GOPINATH PANDA	2025-07-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fund of Rs.50/- not paid.
9	D-CRLREV/21338/2025	SANGRAM KESHARI ROUT	2025-07-17	1.Period of Delay 311 days 2.D.C.fee Rs.50/- to be paid on V.nama 3. Paragraphs not correct in declaration of affidavit and al so authorization to swear affidavit on behalf of other petitioner not mentioned.4.page no.25 not neat.5.As per ref. certificate Or.dtd.23-6-2025 passed in CRLMC no.1284/2025 not filed.
10	D-WA/28384/2025	DURGA PRASAD PATTNAIK(C.G.C)	2025-07-17	further SR after filling of c copy
11	D-CRLMC/20695/2025	DEEPALI MAHAPATRA	2025-07-17	1. Annexure number not correctly furnished in para no. 11.
12	D-WP(C)/28385/2025	BYOMOKESH SAHOO	2025-07-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 13 not neat.
13	D-BLAPL/21303/2025	BIJAY KUMAR BEHERA	2025-07-17	I) Court Fee of RS 1/ and H.C.B.A.M.W.S. of Rs. 50/ not paid in Vakalatnama.

14	D-WP(C)/28412/2025	ABHILASH MISHRA	2025-07-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not furnished on declaration.
15	D-CONTC/28062/2025	ADV	2025-07-17	i) Date of disposal of the CONTC in synopsis and Date chart not correct
16	D-BLAPL/21228/2025	HARIPAD MOHANTY	2025-07-17	1. Page 11 13 59 not legible 2.page no 62 marked as 52
17	D-CRLMP/20882/2025	BYOMAKESH TRIPATHY	2025-07-17	.Petition not correctly addressed to Honorable Court
18	D-ABLAPL/21385/2025	RANJAN KUMAR ROUT	2025-07-17	31-As per standing order the name of victim/informant shall not be mentioned in the petition.
19	D-WP(C)/27618/2025	BIDYADHAR MANSING	2025-07-17	Page nos.55 56 and 60 not legible.
20	D-BLAPL/21298/2025	DEEPAK KU SAHOO	2025-07-17)GR case no. not correct in paragraph no 5 of the petition. ii) page 12 not neat and legible
21	D-BLAPL/21234/2025	SATYANARAYAN MISHRA	2025-07-17	1. In date Chart Sl. 3 and 6 not filled. 2. In Index, In sl no.3 rejection order mentioned 23.6 25 instead of 26.6.25 as per Rejection order 3. Page no 8 is not legible. 4. In V.nama, Advocate not furnished his mob. no
22	D-WP(C)/28409/2025	DIPTI RANJAN MOHAPATRA	2025-07-17	OR.NO.1194 dtd.27-8-11 under annex.5 not correctly mentioned in cause title and petition para.1
23	D-ABLAPL/21412/2025	HIMANSHU SEKHAR PANDA	2025-07-17	1. Petitioner no.1 has not been authorised by other petitioner to swear the affidavit in their behalf
24	D-WP(C)/28481/2025	PITAMBAR BEHERA	2025-07-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.D.C.Fee of Rs18/- to be paid on the C.T. .2.Page Nos.15 16 18 25 26 are not legible.
25	D-WP(C)/28477/2025	JYOTI RANJAN KHUNTIA	2025-07-17	Description of documents mentioned in the Annex-05 to Annex-13 does not match with index with writ petition.
26	D-WA/26640/2025	SAMEER KUMAR DAS	2025-07-17	Code Incorrect. 2. Page mark not proper in Index.
27	D-CRLMC/20739/2025	SATYA RANJAN MULIA	2025-07-17	1. Date of filing not correctly furnished in para no.4.
28	D-CONTC/28057/2025	NARASIMHA PRADHAN	2025-07-17	1. NAME OF COUNSELS IN V.NAMA SHOULD BE FILLED UP IN CAPITAL LETTERS 2. CAUSE TITLE OF W.P(C) NO.2644/2018 BE FILED . IN CONTC. PETITION ONLY OPP.NO.06 BE OPP.PARTY 3. PUT UP FOR SR AFTER REMOVAL OF DEFECTS
29	D-CRLMC/20815/2025	SARADA PRASAD DASH	2025-07-17	14-NOT PROPERLY INDEXED.
30	D-CRLMC/21354/2025	PRAGYANT HARICHAANDAN	2025-07-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED.

				Certified copy of FIR not filed but I.A. filed for dispensing .2. Authorization to swear affidavit on behalf of another petitioner not furnished.
31	D-CRLREV/21350/2025	UMA SHANKAR PATEL	2025-07-17	Period of Delay 5 days. 1. Good ground certificate not furnished.2. As per index, Annexure-1 to 3 not described in the petition.
32	D-CMP/28588/2025	KSHIROD KUMAR SAHOO	2025-07-17	Page No-36 repeated twice be corrected.
33	D-BLAPL/21305/2025	BIJAY KUMAR BEHERA	2025-07-17	1)H.C.B.A.M.W.S. of Rs.50/ not paid in Vakalatnama.
34	D-WP(C)/28405/2025	ABHILASH MISHRA	2025-07-17	page nos. 28 and 32 not neat
35	D-ABLAPL/21455/2025	SAI SAGAR MOHAPATRA	2025-07-17	1. Advocate Welfare Rs.15 and Advocate Clerk Welfare Rs.2 not paid. 2. Annexure 1 page 10 and 11 not legible.
36	D-CRLA/21213/2025	BIRAJA PRASANNA DAS	2025-07-17	1- E.N.No.not furnished on index 2-Date of sentence wrongly furnished in date chart 3-Reference certificate not furnished
37	D-BLAPL/20587/2025	PRASANTA KUMAR SENAPATI	2025-07-17	1. No Declaration has been made for para10 in the Affidavit. 2. A. Fee of Rs.9.90 on Ann. 1, Rs.3.30 on Ann.3 and Rs.4.40 on Ann.4 not paid
38	D-WP(C)/28404/2025	ABHILASH MISHRA	2025-07-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. paragraphs not correct in declaration of affidavit
39	D-WA/28208/2025	DARPANARAYAN PATTNAYAK(S.P.C.)	2025-07-17	PAGE 187 to 190 193 194 and 197 not neat.
40	D-WP(C)/28389/2025	RABINDRA NATH PRUSTY	2025-07-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Sl. no. 4 in affidavit not correct.
41	D-WP(C)/28579/2025	JAGAJIBAN PRADHAN	2025-07-17	1. Nomenclature not furnished in V.nama
42	D-ABLAPL/21425/2025	SAI SAGAR MOHAPATRA	2025-07-17	1. PS Case No. Year mentioned in Synopsis, Date Chart, Para 1 and Prayer has been wrongly mentioned as 2018 instead of 2024. 2. Annexure 1 page 10 and 11 not legible.
43	D-ABLAPL/21280/2025	SAPAN KUMAR LENKA	2025-07-17	1. Synopsis and Date chart are not properly paginated and not in order in Index. 2. The name of the father of the petitioner mentioned in Cause Title do not tally with that of Affidavit as there are two names of father.
44	D-ABLAPL/21478/2025	BIJAY KUMAR BEHERA	2025-07-17	i)Vakalatnama not completely fill up
45	D-WP(C)/28486/2025	SUDHIR KUMAR MALLICK	2025-07-17	Annexure -4 not neat

46	D-CRLMC/20699/2025	DEEPALI MAHAPATRA	2025-07-17	1. Annexure number not correctly furnished in para no.11.
47	D-CRLMP/20861/2025	DURGA PRASAD SWAIN	2025-07-17	20-VERNACULAR CERTIFICATE NOT FURNISHED. Page nos.15 and 19 not neat and legible.
48	D-WP(C)/28394/2025	JAJATI KESHARI KHUNTIA	2025-07-17	page no.16 not neat.
49	D-ABLAPL/21423/2025	KHAGESWAR BEHERA	2025-07-17	1. Synopsis and Date Chart not page marked. 2. Date of FIR mentioned in Date Chart has been wrongly mentioned as 22.06.2024 instead of 22.06.2025. 3. Case No. mentioned in the Synopsis has been wrongly mentioned as 490/2024 instead of 490/2025. 4. Petitioner No.1 has not swear Affidavit for other Petitioners. 5. Prayer not proper.
50	D-ABLAPL/21555/2025	RAJIB LOCHAN PATTNAIK	2025-07-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
51	D-CONTC/27521/2025	BINAYAK MOHAPATRA	2025-07-17	I) Occupation and paragraph no. not mentioned in Affidavit.
52	D-CRLREV/21236/2025	ABHAS MOHANTY	2025-07-17	1. Code not correctly furnished. 2. Being aggrieved not mentioned in the petition copy.
53	D-WP(C)/28426/2025	SATYA SMRUTI MOHANTY	2025-07-17	Page no.181 to 186 not legible
54	D-WP(C)/28440/2025	ARCHANA BEHERA	2025-07-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
55	D-CRLMP/20806/2025	RAGHUNATH BISWAL	2025-07-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED All the Annexures are not attested
56	D-CRLMC/20706/2025	DEEPALI MAHAPATRA	2025-07-17	1. Annexure number not correctly furnished in para no.11
57	D-WP(C)/25857/2025	AMIYA KUMAR TARAI	2025-07-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Signature of the Deponent in the affidavit not tally with cause title and also v.nama
58	D-WA/27424/2025	AMIT KUMAR NATH	2025-07-17	Period of Delay 317 days delay, I.A. not filed. 2.Code incorrect. 3.WP(C) NO. wrongly furnished in para no. 1
59	D-WP(C)/28397/2025	ABHILASH MISHRA	2025-07-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. As per annex.2 or. dd 17-8-2018 not correctly mentioned in I.A.petition
60	D-ABLAPL/21426/2025	NIRANJAN LENKA	2025-07-17	Synopsis, Date Chart and Annexure 3 not properly page marked in the Index.
61	D-BLAPL/21035/2025	AMULYA RATNA PANDA	2025-07-17	1. Certified Copy or free copy of rejection order not filed.
62	D-ABLAPL/21552/2025	ANSHUMAN PANDA	2025-07-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial not 2 in the affidavit not tally with cause title.

63	D-ABLAPL/21424/2025	OM PRAKASH SARAN	2025-07-17	1. Page 12 not Annexed in the Index not Annexure Marked and not legible. 2. Annexure 1 page 8 9 11 not legible and all the pages not attested. 3. Orissa High Court Bar Association Welfare Fund Rs.50/- not paid. 4. Para 3 missing in the Application and Honourable Court not properly addressed.
64	D-CRLMC/21432/2025	SUNIL KUMAR PANDA	2025-07-17	Date of copy of order not tally with Index. 2..Subject Code Not Furnished .
65	D-CRLA/21285/2025	TARA PRASAD MOHAPATRA	2025-07-17	Page nos. not properly marked
66	D-CONTC/25970/2025	ADV.	2025-07-17	i)Section and Courts Act not correct in paragraph no. 8 of the petition.
67	D-WP(C)/27614/2025	JITENDRA KUMAR MISHRA (2)	2025-07-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
68	D-MACA/28015/2025	BISHNU BRATA SINGH	2025-07-17	date of judgement as well as book mark not correct
69	D-WP(C)/28428/2025	AMIT PRASAD BOSE	2025-07-17	The surname of the executant in the V.nama does not tally with cause title and affidavit.
70	D-WA/26666/2025	AMIT PRASAD BOSE	2025-07-17	1.Case No.not Correctly furnished in C.T
71	D-WP(C)/28262/2025	KRUSHNA CHANDRA DASH	2025-07-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Complit address of op.no.1 not mentioned in the cause title.
72	D-CRLMC/20689/2025	DEEPALI MAHAPATRA	2025-07-17	1. Annexure number not correctly furnished in para no.11.
73	D-BLAPL/21191/2025	DEEPALI MAHAPATRA	2025-07-17	31-As per standing order the name of victim/informant shall not be mentioned in the petition. The name of the victim be deleted from synopsis.
74	D-WP(C)/28531/2025	MADHUMITA PANDA	2025-07-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
75	D-WP(C)/28345/2025	RAJKISHORE SWAIN	2025-07-17	Page 17 to 26 not neat.D.Fee of Rs.2/- not paid in the v.nama
76	D-BLAPL/21237/2025	SATYANARAYAN MISHRA	2025-07-17	1. In index Rejection order date mentioned 23.6. 25 instead of 26.6.25 2. In date chart Sl. 3 and 6 not filled. 3. Page no 7 not legible
77	D-RSA/28347/2025	AKSHYANGSHU SEKHAR NANDY	2025-07-17	1.D.C.Fee of Rs.2671/ to be Paid.
78	D-CRLREV/21224/2025	MANOJ KUMAR PANDA	2025-07-17	Paragraph not correctly mentioned in the affidavit.Varnacular certificate not furnished in the affidavit and also I.A.
79	D-WP(C)/28438/2025	ARCHANA BEHERA	2025-07-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED 1.Age of the petitioner not furnished on C.T.
80	D- CONTC/28155/2025	ADV.	2025-07- 17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i)Op. no. 4 be deleted. ii) Name of the block wrongly furnished in petitioner.iii) WP(C) no. wrongly furnished in para. no. 5
81	D- CMAPL/28524/2025	KABIRAJ PRADHAN	2025-07- 17	C. copy of impugned order not filed. i) Reference certificate not furnished.ii) Para no. not correctly furnished petition and declaration. Limitation calculation after filling of c. copy of order
82	D-WP(C)/28416/2025	ASHOK KUMAR SARANGI	2025-07- 17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the opp.party no.4 not furnished in the cause title.2.Name of Husband of the deponent on affidavit does not tally with cause title
83	D-WP(C)/28354/2025	BITAS KUMAR SWAIN	2025-07- 17	Age of op.4 not mentioned in cause title.
84	D- CRLMC/21329/2025	PRABIN DAS	2025-07- 17	14-NOT PROPERLY INDEXED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page marking not correct in index.IA filed for dispensing with filing of C. copy of FIR.
85	D-WP(C)/28381/2025	KOUSIK ANANDA GURU	2025-07- 17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
86	D- BLAPL/21044/2025	DEEPAK KU SAHOO	2025-07- 17	1.The name of the District of the petitioner mentioned in Cause Title do not tally with that of rejection order.
87	D-WP(C)/28330/2025	RAMDAS ACHARY	2025-07- 17	Page 22 not neat.
88	D-WP(C)/27622/2025	BIDYADHAR MANSING	2025-07- 17	page nos.53 to 55 not legible.
89	D-WP(C)/28391/2025	SUKANTA KUMAR NAYAK (2)	2025-07- 17	Op.Sl. no.2 (ii to iv) in the petition, are not party in R.P case.NO.414/2018 under annex.1.
90	D- ABLAPL/21431/2025	DIPTI MOHAPATRA	2025-07- 17	1. Prayer not proper. 2. Petitioner not swearing for other Petitioner in the Affidavit.
91	D-RSA/27032/2025	GYANA RANJAN MAHAPATRA	2025-07- 17	1. Period of Delay 15 days.IA for condonation of delay not filed.
92	D- ABLAPL/21417/2025	SURYAKANTA DWIBEDI	2025-07- 17	Averments for the Annexure-2 not taken in the A. bail application.
93	D-GUAP/28557/2025	SOUMYAJYOTI BISWAL	2025-07- 17	Welfare fund of Rs.50/- not paid in Vnama.D.C. fee of Rs.6/- to be paid.
94	D-WP(C)/28577/2025	JAGAJIBAN PRADHAN	2025-07- 17	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY.
95	D- CRLMC/21195/2025	SATYABAN SAHOO	2025-07- 17	C.Copy of annex-1 to be filed

96	D-WP(C)/28355/2025	SAROJ KUMAR PARIDA	2025-07-17	14-NOT PROPERLY INDEXED. Not properly page marked.
97	D-WA/26930/2025	CHANDRAKANTA PRADHAN,A.G.A	2025-07-17	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
98	D-CRLMP/20886/2025	BYOMAKESH TRIPATHY	2025-07-17	.Petition not correctly addressed to Honorable Court
99	D-CRLMC/21321/2025	KOUSIK ANANDA GURU	2025-07-17	14-NOT PROPERLY INDEXED.
100	D-WA/28420/2025	SAMEER KUMAR DAS	2025-07-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Court Fee deficit 2/ to be paid
101	D-ABLAPL/21435/2025	PRAFULLA KUMAR BISWAL	2025-07-17	Annexure 1 page 11 and 12 not legible
102	D-ABLAPL/21475/2025	SUBASH CHANDRA ACHARYA	2025-07-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
103	D-ABLAPL/21466/2025	BHAWANI SANKAR PANIGRAHI	2025-07-17	1. Annexure 1 not marked. 2. Name of the Victim and her family members should not be disclosed in the Petition.
104	D-CONTC/28138/2025	ADV.	2025-07-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Op no. 4 be deleted.
105	D-WP(C)/28357/2025	RAJAT KUMAR PANDA	2025-07-17	page 26 not neat
106	D-WP(C)/28346/2025	TUSHAR KANTA NAYAK	2025-07-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.
107	D-ABLAPL/21427/2025	SAI SAGAR MOHAPATRA	2025-07-17	Advocate Welfare Rs.15 and Advocate Clerks Welfare Rs.2 not paid
108	D-WP(C)/28640/2025	BHASKAR CHANDRA PANDA	2025-07-17	Annexure -1 and 2 not neat
109	D-WP(C)/28605/2025	HARIKRUSHNA PANIGRAHI	2025-07-17	Annex-16 not tally with petition copy and Index.Page 73 not partial neat.
110	D-CRLMC/21312/2025	LALATENDU SAMANTARAY	2025-07-17	8-CAUSE TITLE NOT IN ORDER. Honble Court P.S and T.R number not mentioned in the cause title
111	D-WP(C)/28407/2025	ABHILASH MISHRA	2025-07-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. sl. no. of paragraphs not correct in declaration affidavit of I.A.. 2.Page no.15 not neat
112	D-CRLMC/21065/2025	PRADIPTA VARMA	2025-07-17	1. Certified copy of annex-3 not filed.
113	D-CONTC/26853/2025	ADV.	2025-07-17	Code Not indicated.

114	D-CMP/28465/2025	MANAS RANJAN BAUG	2025-07-17	The discrepancy in the name of O.P No-2 as per Trial Court be reconciled
115	D-ABLAPL/21504/2025	ANANTA NARAYAN PATTANAYAK	2025-07-17	1. Name of P.S. mentioned in the Prayer is incorrect. 2. Annexure 1 page 18 not legible
116	D-WA/26667/2025	SASWAT DAS,A.G.A	2025-07-17	1.Page No.103 112 are not legible.
117	D-WA/28307/2025	SANJIB KUMAR SWAIN,A.G.A	2025-07-17	1.on line c copy filed but not clear
118	D-WP(C)/28424/2025	SAMEER KUMAR DAS	2025-07-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. As per index Annexure-6 not described in the petition.2. page nos.13 to 16 not neat and legible
119	D-WA/26598/2025	AISHWARYA DASH,A.S.C	2025-07-17	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/-to be paid

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 17-07-2025 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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